

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-3299(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.02.2019**

NAME OF THE PARTIES:

DVR Sekhar
v/s.
Gammon India Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. An undertaking is given by the professional representing the Corporate Debtor and stated that the debt amount shall be paid by end of March, 2019, hence the matter is adjourned to **10.04.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

11.02.2019
Pvs=